

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP No.582/2018
in
OA No.2544/2018**

New Delhi this the 1st day of April, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

R.P. Sharma, Aged 68 years
S/o Jagdish Parshad Shastri
Retired as Principal from KVS
R/o 956, Sector 7C, Faridabad (Har.). ...Applicant

(By Advocate :Mr. Yogesh Sharma)

Versus

1. Sh. Santosh Kumar Mall
Commissioner
Kendariya Vidyalaya Sangathan
18, Institutional Area, Saheed Jeet Singh Marg, New Delhi.
2. Sh. Manoj Rawtani
Finance Officer
Kendariya Vidyalaya Sangathan
18, Institutional Area, Saheed Jeet Singh Marg, New Delhi.

...Respondents

(By Advocate: Ms. Sweena Nair for Mr. S. Rajappa and
Mr. S.K. Tripathi for Mr. Gyanendra Singh)

O R D E R (Oral)

Hon'ble Mr. S.N. Terdal :

In view of the order No. 110125/2018/294/केवीएस सीपीएफ से
जीपीएफ/R.P.Sharma/37/9-18 dated 08.10.2018 passed by
respondents in compliance with the orders of the CAT dated
11.07.2018, we find substantial compliance with the order of the
Tribunal. Hence, the CP is closed and notices are discharged. The
applicant is given liberty to challenge this order, if he is so
advised, in accordance with law.

**(Pradeep Kumar)
Member (A)**

**(S.N. Terdal)
Member (J)**

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